

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H.Jung, Member**

Petition No. 97/2006

In the matter of

Application for grant of transmission licence to Torrent Power Transmission Private Limited.

And in the matter of

Torrent Power Transmission Company Pvt. Ltd. ... Applicant

ORDER

The application has been made for grant of licence for construction and maintenance of the transmission lines and other facilities for evacuation of power from 1100 MW Sugan Combined Cycle Power Project at Akhakol in the State of Gujarat.

2. By order dated 15.11.2006, the Central Transmission Utility (CTU) was directed to furnish certain clarifications in consultation with the Central Government.

3. The Central Transmission Utility vide its affidavit dated 5.1.2007 has submitted that the matter is being followed up with Ministry of Power and Ministry of Finance for necessary clarifications, and their response is awaited. It has sought time up to 15.2.2007 for filing of the clarifications.

4. The request made by the Central Transmission Utility is allowed.

5. List this petition for further directions on 20.2.2007.

**sd-/
(A.H.JUNG)
MEMBER**

**sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 8th January 2007